

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-242/2010/2179/A**

From :- Shri Gautam Baruah,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Mridul Kumar Kalita,  
District & Sessions Judge,  
Nagaon.

Dated, Guwahati the 3<sup>rd</sup> June, 2020.

Sub: **Station leave permission.**

Ref:- Your Letter No. DJN/4778, dtd. 01.06.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with your official vehicle, at your own cost, from the evening of 05.06.2020 till the evening of 07.06.2020, has been granted, subject to adherence to lockdown protocol.

Further, Smti. Kanchan Newar, Addl. District & Sessions Judge, (FTC), Nagaon, and in her absence the next senior most Judicial officer will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-242/2010/2180/A, dated 3.6.2020**

Copy to:-

1. ✓ The Project Manager, Gauhati High Court.

  
**REGISTRAR (VIGILANCE)**

